कि ग्राज कितने मंत्री श्रफीम खा कर ग्राय हैं, जबकि नोटोरियस और वेलनोन का एक ही ग्रयं निकलता है तो फिर ग्रौर क्या है।

श्री विद्यावरण शुक्तः राजनारायण जी अफीम खाकर आये हैं । आप वेल-नोन और नोटोरियस दोनों हैं । आप वेल-नोन

MR. CHAIRMAN: The Question Hour is over.

## WRITTEN ANSWERS TO QUES-TIONS

पेंशनों पर महंगाई का प्रभाव

ं 64. श्री जगदम्बी प्रसाद यादवं : श्री श्रीकान्त मिश्र : श्री लाल ग्राडवाणी : डा॰ भाई महाबीर : श्री ना० कु० शेजवलकर : श्री सुन्दर सिंह भण्डारी : श्री प्रेम मनोहर : श्री तिरंजन वर्मा :

क्या विस मंत्री यह बताने को अया करेंगे कि:

- (क) क्या यह सच है कि महगाई का सरकारी पेंजन पाने वालों पर प्रतिकृल सभाव पड़ा है;
- (ख) यदि हों, तो क्या सरकार महिगाई भन्ने को वेंशन के साथ मिला देने का ृविचार रखती है:
- (ग) यदि उपरोक्त भाग (ख) का उत्तर 'हो' हो। तो इस सम्बन्ध में ब्यौरा क्या है; और
- (घ) यदि उपरोक्त भाग (ख) का उत्तर 'ना' हो. तो उसके क्या कारण है ? 1058 R.S.—2

EFFECT OF HIGH PRICES ON PENSIONS

•64. SHRI J. P. .YADAV:
SHRI SRI KANT MISHRA: SHRI
LAL K. ADVANI: DR. BHAI
MAHAVIR: SHRI N. K.
SHEJWALKAR: SHRI SUNDAR
SINGH
BHANDARI:
SHRI PREM MANOHAR;
SHRI NIRANJAN VARMA:
SHRI JAGDISH PRASAD
MATHUR:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government pensioners have been adversely affected by high prices;
- (b) if so, whether Government propose to merge the dearness allowance with pension;
- (c) if the answer to par (b) above be in the affirmative, what are the details in this regard; and
- (d) if the answer to part (b) above be in the negative what are the reasons therefor?]

वित मंत्रालय में राजस्व तथा व्यय मंत्री (श्री विद्याचरण शक्ल): (事) से (घ) ऊंची कीमतों का प्रभाव पेंशनरों पर भी उसी प्रकार पड़ता है, जिस प्रकारसे ग्राम जनता पर । लेकिन, पेंशनों में एतदर्थ वृद्धि मंजर करके ग्रल्प पेंशन पाने वालों को पहले ही राहत दी जाच्की है। यह वृद्धि ए**तद**र्थ किस्म की है और इसका सम्बन्ध जीवन निर्वाह मत्य से नहीं है। सेवारत सरकारी कमंचारियों को मिलने वाले महनाई भत्ते से भी, यह भिन्न है। महंगाई के एक अप्रश को बेतन में शा:मल कर देने के कारण 1119 1- रुपये तक प्रति माह बेतन पानेवाले तथा 1-12-1968 को ग्रथवा उसके बाद सेवा निवृत होने वाले, सरकारी कर्मचा:रयों को मिलने वाली पेंशन की हकदारी में सुधार ∄धा है ।

<sup>†[ ]</sup> English translation.

THE MINISTER OF REVENUE AND EXPENDITURE IN THEMINIS-TRY OF FNANCE (SHRI VIDYA CHARAN SHUKLA): (a) to (d) Pensioners are affected by high prices in the same way as mebers of the general public. Small pensioners have, however, already been given relief by grant of ad hoc increase in pensions. Such increase is of ad-hoc nature and is not linked with the cost of living. It is also distinguishable from dearness allowance admissible to serving Government employees. Pensionary entitlement of Government servants in receipt of yap up to Rs. 1119 per month and retiring on or after 1-12-1968 have improved significantly as a result of merger of part of dearness allowance with pay.]

## PRODUCATION OF CALCIUM B'PAS

## \*65. DR. BHAI MAHAVIR: SHRI LAL K. ADVANI:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply to Starred Question No. 585 given in the Rajya Sabha on the 16th December. 1969 and state:

- (aJ whether it is a fact that the production of Calcium B Pass supposed to have been discontinued by Mis. Wander Ltd., Bombay, pending investigation;
- (b) if so, whether Government are aware that the production thereof remained in full swing during that period;
- (c) what are the results of the investigation; and
- (d) what action has been taken by Government in the matter?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a)

†[ ] English translation.

- and (b) M|s Wander Ltd., Bombay manufacture Calcium B. Pas in builk but get the tabletting done by M|s. Pharmed Pvt. Ltd., Bombay under a lo.in licence. As the complaint was received in respect of tablets containing calcium B. Pas, production port inferior unauthorised crude; Wander Ltd. was not stopped.
- (c) and (d) A statement is laid on the Table of the Sabha.

## **STATEMENT**

- (c) The manufacturing premises of M|s Pharmed Pvt. Ltd. Bombay, where the Isobenzocyl Forte tablets, in respect of which the complaint was received, were manufactured, were inspected by the officers of the Maharashtra Drugs Control Administration. The inspection did not reveal any deficiency which could be said to be responsible for the piece of metal wire getting embedded in the tablet. The Government Analyst, Maharashtra, to whom the tablets complained of had been sent for test, has reported that one of the tablets contained a piece of metal wire and the other tablet a piece of wood.
- (d) On receipt of the complaint M|s. Pharmed Pvt. Ltd.. Bombay, who were manufacturing the tablets on behalf of M|s. Wander Ltd.. were asked to stop production in their tablet-ting section pending further enquiries. M|s Pharmed Pvt. Ltd., accordingly stopped the manufacturing activities in the Tabletting section from 27th September to 30th October, 1969. After completion of enquiries, show cause notice was issued to both M|s Pharmed Pvt. Ltd., and M|s Wander Ltd., Bombay, and the licence of both these firms for the manufacture of tablets were suspended under the provisions of Drugs and Cosmetics Rules, 1945 from 29th November to 7th December, 1969. 26,000 tablets of Isobenzacyl Forte valued at Rs. 4,500, recalled from the market, were destroyed by the officers of the Maharashtra Drugs Control Administration.